

Implementation of Untouchability Offences Act

3421. **Shri Kajrolkar:** Will the Minister of Home Affairs be pleased to state the names of the States which are fully utilising grants sanctioned for implementation of Untouchability Offences Act 1955?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): The responsibility for enforcement of the Untouchability (Offences) Act, 1955 is that of the State Governments. No grants are given for implementation of the Act.

Geological Survey of Kangra District

3422. { **Shri Ram Ratan Gupta:**
Shri D. C. Sharma:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether any geological survey has been undertaken of Kangra District recently;

(b) if so, whether silver has been found in the area; and

(c) details of the items discovered?

The Deputy Minister of Mines and Fuel (Shri R. M. Hajarnavis): (a). Yes, Sir.

(b) and (c). Old mines for silver ore were recorded at Uchich in Parbati valley in Kangra district. Detailed investigation of the area is in progress and the results will be known after the investigation is completed.

12.07 hrs.

STATEMENT BY PRIME MINISTER

FIRING BY PAKISTANI ARMED POLICE ON EVACUEES FROM RAJSHAHI DISTRICT—contd.

Mr. Speaker: We shall now proceed with the calling attention notice by Shri Hem Barua and others, which had been held over on 16-6-62, for today.

1105(Ai) LSD—5.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I had made a statement on 4th June on the unfortunate communal incidents in West Bengal and East Pakistan in the months of March and April. I had, in this, referred to the Pakistan Government's reply to our protest Note of 12th May, which had as good as admitted that there had been very serious disturbances in East Pakistan.

There has inevitably been some excitement and a certain amount of tension on our side of the border, mainly in the second week of May, after the stories of the happenings in the East Pakistan districts had trickled through. There have been stray incidents in West Dinajpur, Jalpaiguri and Cooch Behar, but the State authorities had been warned to be vigilant and they have handled the situation with the necessary degree of firmness.

We had no reports of any serious trouble in East Pakistan after the last week of April and there was every reason to believe that in the month of May, generally, tension had decreased and the movement of the people between West Bengal and East Pakistan had become almost normal. Unfortunately, there has been a recrudescence of serious trouble again in Rajshahi district in East Pakistan. But before I come to this, I wish to place before the House certain facts and figures for the whole of the month of May which were not available when I made the statement on June 4.

Earlier in May, some 4,000 intending migrants had been interviewed by our Rajshahi office (Assistant High Commission). The latest figures that we have now received show that the demand for migration certificates in the month of May was not abnormally high. The number of applications received by our Deputy High Commission in Dacca in May totalled 606 covering 1793 persons. By way